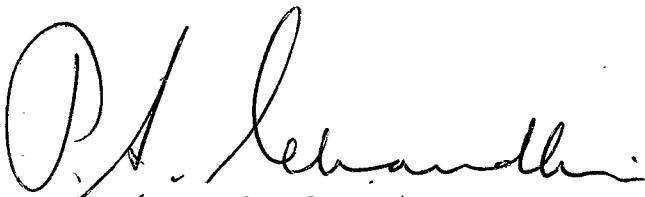


(8)

Tribunal's Order:

Present Mr.M.A.Mahalle, learned advocate for the applicant and Mr.V.S.Masurkar, learned advocate for the respondents. Respondents have given inspection of the documents to the applicant(Other than ACRs) today only. The applicant may take notes. As regards ACRs, respondents should bring them on 23.10.1989 and give inspection to the applicant. Respondents should also bring the sealed cover, <sup>if any,</sup> and show it to the Tribunal.

Keep this case on 23.10.1989 for production of documents including sealed cover. On that date some date will be given for final hearing.



(P.S.Chaudhuri)  
Member (A)



(M.B.Mujumdar)  
Member (J.)